

1/2008/Import Safety/FSSAI-Vol.II
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare, Govt. of India
FDA Bhavan, Kotla Road,
New Delhi -110002

Dated: 10th February, 2011

OFFICE ORDER

Subject: Notification of FSSAI's Authorised Officer for Mumbai International Airport under Section 47(5) of FSS Act 2006 – Reg.

Food Safety and Standards Authority of India has been established under the provisions of Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and to regulate manufacture, storage, distribution, sale and import of food so as to ensure availability of safe and wholesome food for human consumption. Under the Food Safety and Standards Act, the Authority has a mandate of ensuring safety of food items imported into the country also.

The FSSAI has already operationalized the imported food clearance process in a phased manner during August-September, 2010 through appointment of Authorized Officers in terms of section 47(5) of the FSS Act, 2006, initially at selected 5 ports viz. Chennai, Kolkata, Haldia, Mumbai and JNPT. The functions of the FSSAI's Authorized Officer inter alia include the existing functions of the Port Health Officer under the PFA Act, 1954 with respect to imported food clearance process, in co-ordination with the custom authorities.

In pursuance of section 47(5) of FSS Act, 2006 which was enabled vide notification no.1194 dated 31.07.2009, the competent authority hereby notifies that **Dr. S.K. Halder, Authorized Officer (Mumbai Sea Port)** has been given the **additional charge of Mumbai International Airport** for imported food clearance process and will take over the function of Food Import Clearance from Airport Health Officer **w. e. f. 1st March, 2011**. The address and contact details of the Authorized Officer are given below:

Dr. S.K. Halder Authorized Officer (Mumbai Sea and Air Port)
Food Safety and Standards Authority of India, Ministry of Health and Family Welfare, Govt. of India, C/o Directorate of Marketing and Inspection, 3 rd Floor, B-Wing, New CGO Building, New Marine Lines, Mumbai-400020. Tele-fax-022-22061607 Mobile No.09869427663 E-mail: aomumbai@fssai.gov.in

For any matter related to imported food clearance process the above mentioned officer may be contacted in place of the Air Port Health Officer.


(Sumita Mukherjee)
Director
Ph- 011- 23237442
Fax- 011-23220994

To

1. Shri Arun Panda, Joint Secretary, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi.
2. Dr. R. K. Srivastava, Director General of Health Services, Directorate General of Health Services, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi. Fax: 011-23061924, E-mail: dghs@nb.nic.in

3. Chairman, Central Board of Excise and Customs, Room No. 156, Lok Nayak Bhawan, North Block, New Delhi – 110011, Ph: 011- 2309 1849, Fax: 011- 2309 2809
4. Shri. Sandeep M. Bhatnagar, Joint Secretary (Customs), Room No. 156 B, North Block, Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, New Delhi. Ph- 011-23092978, Fax- 011-23093475, Email – jscus@nic.in
5. Sh. Dinesh Sharma, Joint Secretary, Department of Commerce, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi. Ph. 011-23061837, Email- dineshsharma@nic.in
6. The Secretary (A & C), Department of Agriculture & Cooperation, Ministry of Agriculture, Krishi Bhawan, New Delhi. Ph. 011-23382651, Fax-011-23386004, Email – secy-agri@nic.in
7. The Secretary, Department of Animal Husbandry & Dairying, Ministry of Agriculture, Krishi Bhawan, New Delhi, Ph. -011-23382608, Fax- 011-23388006, Email- secyahd@nic.in
8. Shri Vineet Kumar, Chief Commissioner of Customs Mumbai Zone-III, AVAS Corporate Point, Makhawana Lane, Andheri Kurla Road, Behind S. M. Centre, Andheri (E), Mumbai-400059. Ph:- 022-28509937 Fax:- 022-28508977
9. Shri. Mathew John., Commissioner of Customs (Import) Air Cargo Complex, Mumbai. Air Cargo Complex, Sahar, Andheri (East), Mumbai-400099. Ph:- 022-26828130 / 31; Fax:- 022-26828132
10. Shri. Rajiv Talwar. Commissioner of Customs (Export) as well at present charge of Import. Air Cargo Complex, Sahar, Andheri (East), Mumbai-400099. Ph:- 022-26828172 / 8898; Fax No:- 022-26828187
11. Dr. Ram Niwas., Additional Commissioner of Customs (Import), 1st Floor, Air Cargo Complex, Sahar, Andheri (East), Mumbai-400099. Ph:- 022-26828141 Fax :- 022-26828132
12. Shri. K. Govindrajan. Vice President – Cargo, Mumbai International Airport Pvt. Ltd. (MIAL), Chhatrapati Shivaji International Airport., 2nd Floor, Air Cargo Complex, Sahar, Andheri (East), Mumbai-400099. Ph:- 022-266828400 / 26813211 Fax:- 022-26828401 / 66851422
13. Dr. Deepak Tandel. Port Health Officer. Airport Health Organisation, Sahar International Airport, Arrival 2C, Andheri (East), Mumbai – 400099. Ph:- 022-26829320 Fax:- 022-26828991
14. Dr. Y. Bhosale, In Charge, Animal Quarantine Pfficer. Sector-11, Near Balaji Garden Complex, Kopar Khairane, Navi Mumbai – 400709. Tel/Fax No:- 022-27552021
15. Joint Director Export inspection Agency, Aman Chambers, 4th Floor, 113, Maharshi Karve Road, Mumbai – 400004. Tel no:- 022-23630311 / 23630312 / 23630113. Fax No:- 022-23683927 E-mail: eiabombay@eicindia.org
16. Additional Chief Secretary (Health & Family Welfare), Public Health department, Govt. of Maharashtra, Room No. 108, 1st Floor, Main Building, Mantralaya, Mumbai – 400032. Tel No:- 022-22873848 Fax No:- 022-22045150 E-mail: acc_pubhealth@maharashtra.gov.in
17. Shri. N. Satyanarayan, Dy. Director, Regional Plant Quarantine Station, Hazi Bundar Road, Shiwadi (East), Mumbai – 400015. Tel No:- 022-23757459 Fax No:- 022-23748548
18. Shri. S. K. Verma Asst. Director, Plant Quarantine, Regional Plant Quarantine Station, Sahar Air cargo Complex, Ground Floor, Andheri (east), Mumbai – 400099. Tel No:- 022-26828245
19. President, Bombay Custom House Agents Association, 414/416, Bezzola Complex, V.N. Purav Marg, Chembur, Mumbai – 400071, Ph: 022-25230919, 022- 67973131, +91 9821191200, Fax: 022-25232919, E-mail: radha@clearship.com
20. Dr. S.K. Saxena, Director, Export Inspection Council of India, 3rd Floor, NDYMCA Cultural Centre Building, 1 Jai Singh Road, New Delhi-110001. Ph: 011-23748025, Fax: 23748186, Email: director@eicindia.org
21. Federation of Freight Forwarders' Associations in India (FFFAI) , Mahinder Chambers, Opp. Dukes Factory, W.T. Patil Marg, Chembur, Mumbai 400 071, Ph: 0091-22-6710 7495 / 67107496, Tel-fax : 67107500, Email : fffai@vsnl.com
22. Smt. Seema Vyas, Food Safety Commissioner for Maharashtra & Commissioner Food and Drugs Administration Maharashtra, S.No.341, Bandra Kurla Complex, Madhusudan Kalelkar Marg, Bandra (East), Mumbai-400051. Tel: 26590548, Fax: 24591959, Mobile: 09422783400, E-mail: svys@hotmail.com

Copy to:

1. Sr. PS to Chairperson, FSSAI
2. PS to Chief Executive Officer, FSSAI
3. Shri S.B.Dongre, Director (F&VP), FDA Bhawan, New Delhi
4. Dr. Dhir Singh, ADG (PFA), FSSAI, New Delhi.
5. Shri S.S. Ghonkrota, Director, FSSAI, New Delhi
6. Shri Asim Choudhary, Director, FSSAI, New Delhi
7. Dr. A.K.Singla, Senior Marketing Officer, FSSAI, NBCC Place, New Delhi.
8. Dr. S.K. Halder, Authorized Officer (Mumbai Sea Port & Airport), Food Safety and Standards Authority of India, Ministry of Health and Family Welfare, Govt. of India, C/o Directorate of Marketing and Inspection, 3rd Floor, B-Wing, New CGO Building, New Marine Lines, Mumbai-400020.Tel-022-22032699